

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF MAY 2023**

Sl. No.	Nature	Opening balance as on 01.05.2023	Inst./Registration (Fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 31.05.2023	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	54	0	1		1				0	55	0
2	WA	582	32	4		36			73	73	545	0
3	WPC	11198	473	8	3	484			275	275	11407	4
4	WPL	1132	12	2	1	15			15	15	1132	1
5	WPS	18022	635	5		640			399	399	18263	41
6	WPT	783	56			56			23	23	816	0
7	WPCR	2606	28			28	6		495	501	2133	146
8	WPPIL	292	12	2		14			43	43	263	0
9	WP 227	1780	67			67	2		20	22	1825	0
10	WPHC	4	5			5			3	3	6	0
A	TOTAL (1 to 10)	36453	1320	22	4	1346	8	0	1346	1354	36445	192
1	FA	2996	16	2		18	2		7	9	3005	2
2	FAM	313	0		1	1			10	10	304	26
3	FA(MAT)	440	24	1		25	2		9	11	454	15
4	SA	5753	36	1		37			21	21	5769	0
5	MA	375	19	1		20			5	5	390	0
6	MAC	9410	137	2		139			80	80	9469	0
7	CR	325	5	1		6	1		11	12	319	1
8	MCC	790	40			40			35	35	795	0
9	COMP APPEAL	3	0			0			0	0	3	0
10	COMP PET	13	0			0			0	0	13	0
11	EP	2	0			0			0	0	2	0
12	TPC	160	14			14			6	6	168	0
13	CONT	2082	69	1		70			50	50	2102	2
14	ITA	4	0			0			0	0	4	0
15	ARBA	227	3			3			2	2	228	1
16	ARBAP	8	2			2			0	0	10	0
17	ARBR	42	1			1			2	2	41	0
18	TAXC	244	7			7			4	4	247	0
19	REVP	215	21			21			16	16	220	1
20	CVLREF	0	0			0			0	0	0	0
B	TOTAL (1 to 19)	23402	394	9	1	404	5	0	258	263	23543	48
TOTAL (A+B)		59855	1714	31	5	1750	13	0	1604	1617	59988	240
MAIN CRIMINAL CASES												
1	CRREF	4				0			0	0	4	0
2	CRA	16235	153			153	1		128	129	16259	65
3	CRR	6076	94			94	1		65	66	6104	21
4	MCRC	1522	770			770	8		725	733	1559	0
5	MCRCA u/s 438 CrPC	250	146			146	1		123	124	272	0
6	CONTR	4	0			0			0	0	4	0
7	CRMP	5386	179	3		182	1		95	96	5472	2
8	TPCR	36	5			5			0	0	41	0
9	ACQA	3225	26			26			2	2	3249	1
C	TOTAL (1 to 9)	32738	1373	3	0	1376	12	0	1138	1150	32964	89
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		92593	3087	34	5	3126	25	0	2742	2767	92952	329
PENDENCY INCREASE/ DECREASE		92593	INCREASE (+359)								92952	

Over 5 Years Pendency as on 01.05.2023	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.05.2023	Over 5 Years Decrease Pendency during the month
29231	9	329	28911	-320